

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 6/AM11 HELD ON 12.05.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **6/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **12.05.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **5/AM11 held on 05.05.2010**.

3.1 Committee, after deliberations, considered and **approved** following cases in which the comments of Technical authority have already been received and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-25	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00174/AM10/DES-VII	Status: Approved
	NC No.: 6/AM11 Dated: 12.05.2010	Adv. Lic. No. 0210130458 Dated 14.08.2009	RLA F. No. 02/24/040/00095/AM09	

Application: Request is for incorporation of Names/Brand Names in Import Items.

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 kg
		2. Solvent (Exxsol Hexane Fluid/Exxol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

The above recommendation will be applicable in following 5 cases also:

S. No.	RLA File No.	Advance Licence No. & Date
1.	02/24/040/00318/AM08	0210109988 dated 06.03.2008
2.	02/24/040/00321/AM08	0210110097 dated 10.03.2008
3.	02/24/040/00017/AM09	0210111739 dated 25.04.2008
4.	02/24/040/00027/AM09	0210112271 dated 09.05.2008
5.	02/24/040/00091/AM10	0210130184 dated 07.08.2009

3.1.2	Case No. A-26	PIDILITE INDUSTRIES LTD.	HQ F. No. 01/87/050/00143/AM09/DES-VII	Status: Approved
	NC No.: 6/AM11 Dated: 12.05.2010	Adv. Lic. No. 0310465837 Dated 24.03.2008	RLA F. No. 03/95/040/01027/AM08	

Application: Request is for fixation of adhoc norms for the export product “Polyether - (Pidithane Solfree PU 333 R).

Ester Polyol

Decision: With D/o C&PC OM No. 46011/55/2008-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Ester Polyol (Pidithane Solfree PU 333 R)	1 kg	1. Polypropylene Glycol	0.538 kg
		2. Adipic Acid	0.253 kg

3.1.3	Case No. A-27	PIDILITE INDUSTRIES LTD.	HQ F. No. 01/87/050/00174/AM09/DES-VII	Status: Approved
	NC No.: 6/AM11 Dated: 12.05.2010	Adv. Lic. No. 0310465839 Dated 24.03.2008	RLA F. No. 03/95/040/01032/AM08	

Application: Request is for fixation of adhoc norms for the export product “Polurethane Resins (Prepolymer) (Pidithane Solfree PU-444N).

Decision: With D/o C&PC OM No. 46011/55/2008-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resins (Prepolymer) (Pidityhane Solfree PU-444 N)	1 kg	1. Methylene Di Isocyanate	0.510 kg
		2. Polypropylene Glycol	0.495 kg

ONLINE CASES

Case No.: 6/30/87-ALC1/2009	Party Name: S.M.S.INDUSTRIES,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00231/AM10/	RLA File :32/24/040/00019/AM10/	Lic.No/Date:3210040975 05.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- IMPREGNATED PE NETTING FOR PN 3.0 YARN 0.12mm 118 cm WIDE CONTAINING NET CONTENT OF ADDITIVE MASTER BATCH 21.903 MT AND HDPE GRANUELS 78.096 MT.	100.000	M.T	23735000.00	505000.00 US\$
				Total	23,735,000.00	505,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	32069000	ADDITIVE MASTER BATCHESVF 30, VF 203, VF PN 30 HDPE GRANULES, VF MB 006 HDPE GRANUELS, VF MB 005 HDPE GRANULES & BLUE HDPE GRANUELS	23.990	M.T	10371538.00	216524.81 US\$	
2	39012000	HDPE GRANUELS	85.010	M.T	6786631.00	141683.33 US\$	
				Total	17,158,169.00	358,208.14	

Decision: With D/o C&PC OM No. 46011/99/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Impregnated PE Netting	1 kg	1. HDEP Granules	0.8500 kg
		2. Additive Master Batch (VFPN 30-Deltamethrin)	0.0523 kg
		3. Additive Master Batch (MB005/MB006/VF203/VF30)	0.1387 kg
		4. Coloured HDPE Granules/Colour Master Batch	0.0490 kg

Case No.:20/43/87-ALC1/2009	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00331/AM10/	RLA File :30/24/040/00016/AM10/	Lic.No/Date:3010063287 29.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	40115000	62/0- SPECIAL NYLON BICYCLE TYRES	1000000.000	K.G	106072677.00	2164748.50 US\$	
				Total	106,072,677.00	2,164,748.50	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER / SYNTHETIC RUBBER	425700.000	K.G	45562160.00	929840.00 US\$	

2	72179000	BEAD WIRE	100000.000	K.G	4900000.00	100000.00 US\$	
3	28030010	CARBON BLACK	173500.000	K.G	8501500.00	173500.00 US\$	
4	38123001	RUBBER CHEMICALS-ANTIOXIDANTS / ACCELERATOR	19800.000	K.G	3153150.00	64350.00 US\$	
5	34303110	OTHER MISC. MATERIALS/CHEMICALS (Viz. Pigments, Microcrystalline wax, Paraffin Wax, Softners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackifiers/ Gum Rosin, Dip Chemicals excluding resorcinol, mould release agent)	80000.000	K.G	3528000.00	72000.00 US\$	
6	28170001	ZINK OXIDE	16000.000	K.G	1411200.00	28800.00 US\$	
7	59021000	NYLON TYRE CORD WARP SHEET	110000.000	K.G	24255000.00	495000.00 US\$	
8	39011010	LDPE	10500.000	K.G	926100.00	18900.00 US\$	
				Total	92,237,110.00	1,882,390.00	

Decision: With DIPP letter dated 11.05.2010, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Nylon Bicycle Tyres	100 kg	1. Natural Rubber/ Synthetic Rubber (SBR/PBR/EPDM)	42.57 kg
		2. Bead wire	10 kg
		3. Carbon Black	17.35 kg
		4. Rubber Chemicals – Antioxidants/ Accelerator	1.98 kg
		5. Other Misc. Material/Chemicals (viz. Pigmants, Microcrystalline wax, Paraffin wax, softners, plasticizers, sulphur activators, Tackifiers/Gum Rosin, Dip	8 kg

		Chemicals excluding resorcinol, mould release agent)	
		6. Zinc oxide	1.6 kg
		7. Nylon tyre Cord Warp Sheet	11 kg
		8. LDPE	As per packing policy
Note: 1. In the import item at S. No. 1, synthetic rubber should not exceed 48% of the total rubber allowed. 2. Applicant should account for each type of synthetic rubber minus 5% wastage at the time of export. 3. Import of Rubber Chemicals at S. No. 4 and Misc. Chemical at S. No. 5 should be allowed with a value cap in accordance with General Note 8 of Handbook of Procedure, Volume-II.			

Case No.:16/34/85-ALC3/2009		Party Name:ASSOCIATED CAPSULES PVT. LIMITED		Meet No/Date:6/87-ALC1/2010 12.05.2010		Status: Approved	
HQ File :01/85/050/00188/AM10/		RLA File :03/94/040/00439/AM10/		Lic.No/Date:0310542495 26.10.2009		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	96020090	62/0- CELLULOSE CAPSULES	30000.000	K.G	33969672.00	679393.44 US\$	
				Total	33,969,672.00	679,393.44	
							Limiting Factor

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	39123929	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	34800.000	K.G	29284200.00	574200.00 US\$	
				Total	29,284,200.00	574,200.00	

Decision: With D/o C&PC OM No. 46011/71/2009-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

Case No.:1/37/87-ALC1/2009	Party Name:CLARK RUBBERS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00283/AM10/	RLA File :03/94/040/00576/AM10/	Lic.No/Date:0310543636 03.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	62/0- COMPOUNDED RUBBER WITH ZINC INFORM OF PIECES,RUBBER BLOCK & BALES	80.000	M.T	3763200.00	76800.00 US\$
				Total	3,763,200.00	76,800.00
						Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	40052090	COMPOUND NATURAL RUBBER IN FROM OF LUMPS(As per Para 4.1.8 of F.T.P the input is supplied free of cost by foreign Buyer) (LOSS OF MOISTURE 15% & WASTAGE 5% AT A TIME PROCESS)	100.000	M.T	2940000.00	60000.00 US\$	
				Total	2,940,000.00	60,000.00	

Decision: With DIPP letter dated 31.03.2010, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Compounded Rubber with Zinc in form of pieces, rubber block & bales containing 10% Zinc Oxide (Moisture content – Nil)	1 MT	Compounded Natural Rubber in form of lumps (Moisture content min.15%)	1.08 MT

Case No.:7/37/87-ALC1/2009	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00289/AM10/	RLA File :03/94/040/00725/AM10/	Lic.No/Date:0310548754 02.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232100	63/0- PRINTED PLASTIC BAGS WITH HANDLE AND CARDBOARD (ASSORTED SIZES)	40000.000	K.G	4540800.00	96000.00 US\$
				Total	4,540,800.00	96,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39232100	PRINTED PLASTIC BAGS(WITHOUT HANDLE AND CARDBOARD)	40000.000	K.G	3916440.00	82800.00 US\$	
				Total	3,916,440.00	82,800.00	

Decision: With D/o C&PC OM No. 46011/114/2009-PC.II dated 21.04.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Bags with Handle and Card Board (Assorted Sizes)	1 kg (Net weight of Printed Plastic Bags without the weight of Handle and Card Board	Printed Plastic Bags without Handle and Card Board (Assorted Sizes)	1 kg

Case No.:3/42/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00302/AM10/	RLA File :03/95/040/00636/AM10/	Lic.No/Date:0310553085 31.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- HIGH ABRASION RESISTANCE RUBBER SHEETINGS	120000.000	K.G	27600000.00	600000.00 US\$
				Total	27,600,000.00	600,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	78600.000	Number	10846800.00	235800.00 US\$	
2	40023900	POLYBUTADIENE (BR) RUBBER	21600.000	Number	1987200.00	43200.00 US\$	
3	28170010	ZINC OXIDE	4380.000	Number	503700.00	10950.00 US\$	
4	38231100	STEARIC ACID	1800.000	Number	82800.00	1800.00 US\$	
5	28112200	FUMED SILICA FILLER	10920.000	Number	6279000.00	136500.00 US\$	
6	38249015	PEG - 4000	2040.000	Number	234600.00	5100.00 US\$	
7	38123090	RUBBER PROCESSING OIL	4500.000	Number	310500.00	6750.00 US\$	
8	32061190	TITANIUM DI-OXIDE	2700.000	Number	310500.00	6750.00 US\$	
9	38121000	ANTIOXIDANT / RETARDER / PEPTIZER	1740.000	Number	200100.00	4350.00 US\$	
10	38121000	ACCELERATORS	1788.000	Number	370116.00	8046.00 US\$	
11	32014719	PIGMENT COLOURS	864.000	Number	596160.00	12960.00 US\$	
12	29310090	SILIANE - 69 - BONDING AGENT	1452.000	Number	400752.00	8712.00 US\$	
13	32041719	SULPHUR	949.200	Number	65494.80	1423.80 US\$	
				Total	22,187,722.80	482,341.80	

Decision: With DIPP letter dated 11.05.2010, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion Resistance Rubber Sheeting (containing min. 16.20% PBR)	1 kg	1. Natural Rubber	0.655 kg
		2. Polybutadiene (BR) Rubber	0.18 kg
		3. Zinc Oxide	0.0365 kg
		4. Stearic Acid	0.015 kg
		5. Fumed Silica Filler	0.091 kg
		6. PEG – 4000	0.017 kg
		7. Rubber Processing Oil	0.0375 kg
		8. Titanium Di-oxide	0.0225 kg
		9. Antioxidant/Retarder/Peptizer	0.0145 kg
		10. Accelerators	0.0149 kg
		11. Pigment Colours	0.0072 kg
		12. Siliance 69-Bonding Agent	0.0121 kg
		13. Sulphur	0.00791 kg
Note: Value cap on import item No. 9, 10 together upto 7% of FOB Value.			

Case No.:2/51/87-ALC1/2009	Party Name:MICRO INKS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00392/AM10/	RLA File :03/95/040/00686/AM10/	Lic.No/Date:0310555451 15.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079190	62/0- Polyester Acrylate (Pentaerythritol Based)	200000.000	K.G	20632500.00	450000.00 US\$
				Total	20,632,500.00	450,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic Acid	109000.000	K.G	6930220.00	148240.00 US\$	
2	38249090	Dimer Acid	17000.000	K.G	1970980.00	42160.00 US\$	
3	29173500	Phthalic Anhydride	2000.000	K.G	94902.50	2030.00 US\$	
4	38231200	Oleic Acid	28000.000	K.G	1387540.00	29680.00 US\$	
5	29054200	Pentaerythritol	74000.000	K.G	4324375.00	92500.00 US\$	
				Total	14,708,017.50	314,610.00	

Decision: With D/o C&PC OM No. 46011/20/2010-PC.II dated 22.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Acrylate (Pentaerythritol Based)	1 kg	1. Acrylic Acid	0.545 kg
		2. Dimer Acid	0.085 kg
		3. Phthalic Anhydride	0.010 kg
		4. Oleic Acid	0.140 kg
		5. Pentaerythritol	0.370 kg

Case No.:17/51/87-ALC1/2009

Party Name:KALPENA INDUSTRIES LIMITED,

Meet No/Date:6/87-ALC1/2010
12.05.2010

Status: **Approved**

HQ File :01/87/050/00407/AM10/

RLA File :03/94/040/00904/AM10/

Lic.No/Date:0310555986
19.01.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39029000	63/0- PP COMPOUND	63.000	M.T	2047500.00	43610.22 Indian Rupees
				Total	2,047,500.00	43,610.22

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	Polypropylene (PP)	25.200	M.T	1520334.90	32382.00 US\$	
2	28365000	CALCIUM CARBONATE	37.800	M.T	220064.04	4687.20 US\$	
				Total	1,740,398.94	37,069.20	

Decision: With D/o C&PC OM No. 46011/25/2010-PC.II dated 22.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	1 kg	1. Polypropylene Resin/Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

15	Case No.:1/46/87-ALC1/2009	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
	HQ File :01/87/050/00346/AM10/	RLA File :03/95/040/00605/AM10/	Lic.No/Date:0310557220 27.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169950	62/0- RUBBER PROFILES OF DIFFERENT SIZE AND SHAPE.	30400.000	K.G	2505660.00	54000.00 US\$
				Total	2,505,660.00	54,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38122090	RUBBER COMPOUND.	32000.000	K.G	1074656.00	22720.00 US\$	
				Total	1,074,656.00	22,720.00	

Decision: With DIPP letter dated 11.05.2010, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Profiles (Rubber Ferders) of Different size and shape (containing min. 60% Natural Rubber & SBR)	1 kg	Rubber Compound (containing 60% Natural Rubber & SBR)	1.05 kg

Case No.:9/51/87-ALC1/2009	Party Name:OPTICAL DISC MARKETING	Meet No/Date:6/87-ALC1/2010	Status:
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(INDIA) PVT. LTD.

12.05.2010

Approved

HQ File :01/87/050/00399/AM10/

RLA File :08/24/040/00296/AM10/

Lic.No/Date:0810086171
02.02.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	64/0- THERMOPLASTIC ELASTOMER COUMPOUND GRANULES CONTAINING SEBS 26 + / - 2%	16000.000	K.G	2210880.00	47040.00 US\$
				Total	2,210,880.00	47,040.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40021990	STYRENE ETHYLENE BUTYLENE THERMOPLASTIC COPOLYMER SEBS OF VARIOUS GRADES (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B.AM2009-14 & SUBJECT TO FIXATION OF NORMS BY ALC NEW DELHI.)	4368.000	K.G	736554.00	15506.40 US\$	
				Total	736,554.00	15,506.40	

Decision: With D/o C&PC OM No. 46011/22/2010-PC.II dated 22.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Elastomer Compound Granules (Containing SEBS 26+/-2%)	1 kg	Styrene Ethylene Butylene Thermoplastic Copolymer SEBS of various Grades	0.273 kg

Case No.:13/51/87-ALC1/2009	Party Name:MICRO INKS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00403/AM10/	RLA File :03/95/040/00727/AM10/	Lic.No/Date:0310558392 03.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079190	62/0- Polyester Acrylate (Di Trimethylol Propane Based)	100000.000	K.G	23150000.00	500000.00 US\$
				Total	23,150,000.00	500,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161100	Acrylic Acid	47500.000	K.G	3049120.00	64600.00 US\$	
2	38249090	Dimer Acid	8500.000	K.G	994976.00	21080.00 US\$	
3	29173500	Phthalic Anhydride	7700.000	K.G	368891.60	7815.50 US\$	
4	34049090	Di Trimethylol Propane	49000.000	K.G	15033200.00	318500.00 US\$	
				Total	19,446,187.60	411,995.50	

Decision: With D/o C&PC OM No. 46011/20/2010-PC.II dated 22.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Acrylate (Di Trimethylol Propane Based)	1 kg	1. Acrylic Acid	0.475 kg
		2. Dimer Acid	0.085 kg
		3. Phthalic Anhydride	0.077 kg
		4. Di Trimethylol	0.490 kg

Propane

Case No.:4/50/87-ALC1/2009

Party Name:WACKER METROARK
CHEMICALS PVT LTD.Meet No/Date:6/87-ALC1/2010
12.05.2010Status:
Approved

HQ File :01/87/050/00386/AM10/

RLA File :02/24/040/00230/AM10/

Lic.No/Date:0210138606
01.03.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100020	62/0- Wacker AM6/ Wacker AM9/ Wacker AM 1/Texigso (Amino Functional Fluid)	200.000	M.T	35116800.00	744000.00 US\$
2	38099100	62/0- Wacker Power Soft 180/ TH S -180 (Emulsion of Amino Silicone Fluid/ Amino Dimethyl PolySiloxane)	300.000	M.T	38260320.00	810600.00 US\$
3	39100090	62/0- Wacker Belsil 551 HP (Emulsion Of Amino Silicone Fluid/ Amino Dimethyl Polysiloxane)	50.000	M.T	7972080.00	168900.00 US\$
4	39100090	62/0- Wacker E 41 M	50.000	M.T	2732880.00	57900.00 US\$
5	38099100	62/0- Metroark Defoamer 12/ Wacker Silicone Antifoam, Emulsion SE 36/ SRE (Antifoam emulsion)	25.000	M.T	3758300.00	79625.00 US\$
6	38099100	62/0- Wacker Finish CT 181M/ Wacker Finish CT 963 E(Amino Micro Emulsion)	25.000	M.T	2049660.00	43425.00 US\$
				Total	89,890,040.00	1,904,450.00

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Amount (Value/Qty/Value & Qty)
As applied for by the firm							

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 26.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Wacker AM6/Wacker AM9/Wacker AM1/Tesigso (Amino Functional Fluid)	1 kg	As approved by Norms Committee	
2. Wacker Power Soft 180/TH S-180 (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee	
3. Wacker Belsil 551 HP (Emulsion of Amino Silicone Fluid/ Amino dimethyl Polysiloxane)	1 kg	As approved by Norms Committee	
4. Wacker E 41 M	1 kg	As approved by Norms Committee	
5. Metroark Defoamer 12/Wacker Silicone Antifoam, Emulsion SE 36 /SRE (Antifoam Emulsion)	1 kg	As approved by Norms Committee	
6. Wacker Finish CT 181 M/Wacker Finish CT 963 E (Amino Micro Emulsion)	1 kg	As approved by Norms Committee	

Case No.:5/6/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00022/AM11/	RLA File :03/95/040/00821/AM10/	Lic.No/Date:0310564439 12.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39199090	62/0- 4972 Self Adhesive D/S PET film tape Size - 620 mm width x 200 mtrs length (400 Rolls = 49600 Sqm)	49600.000	Sq. meter	7959140.00	117046.00 EURO
				Total	7,959,140.00	117,046.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199090	4972 Self Adhesive D/S PET film tape Size - 1250 mm width x 200 mtrs length (200 Rolls = 50000 Sqm)	50000.000	Sq. meter	5306093.00	78031.00 EURO	Value & Qty
				Total	5,306,093.00	78,031.00	

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 08.02.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Adhesive Coated PET Film Tape (Width 620mm width)	1 Sq. Mtr.	Relevant Adhesive Coated PET Film Tape (Width 1250mm)	1.008 Sq. Mtr.
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Case No.:7/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00024/AM11/	RLA File :08/24/040/00350/AM10/	Lic.No/Date:0810087437 18.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin S-5060 (Resin Content 70%)	80000.000	K.G	4600000.00	100000.00 US\$
				Total	4,600,000.00	100,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	32480.000	K.G	1196000.00	26000.00 US\$	Value & Qty
2	29173500	Phthalic Anhydride	18160.000	K.G	1058000.00	23000.00 US\$	Value & Qty
						10000 00	

3	29054290	Pentaerithritol	5600.000	K.G	460000.00	US\$	Value & Qty
4	29054500	Glycerin	8320.000	K.G	161000.00	3500.00 US\$	Value & Qty
5	29023000	Mineral Turpentine Oil (MTO) Condn.: - This licence issued under para 4.7 of 2009 - 14 Hand Book being fixation of norms by ALC., New Delhi.	27280.000	K.G	1104000.00	24000.00 US\$	Value & Qty
				Total	3,979,000.00	86,500.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (70% Resin Content)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerin	0.104 kg
		5. Mineral Turpentine Oil (MTO)	0.315 kg

Case No.: 1/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved
HQ File :01/87/050/00018/AM11/	RLA File :08/24/040/00018/AM11/	Lic.No/Date:0810088412 22.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin S 5060 (Resin content 70%)	48000.000	K.G	2852000.00	62000.00 US\$	
				Total	2,852,000.00	62,000.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	19488.000	K.G	736000.00	16000.00 US\$	Qty
2	29173500	Phthalic Anhydride	10896.000	K.G	644000.00	14000.00 US\$	Qty
3	29054290	Pentaerithritol	3360.000	K.G	276000.00	6000.00 US\$	Qty
4	29054500	Glycerin	4992.000	K.G	115000.00	2500.00 US\$	Qty
5	29023000	Mineral Turpentine Oil (MTO) Condn...:- This Lic issued under para 4.7 of H.B. 2009-14 being fixation of norms by ALC New Delhi.	16368.000	K.G	690000.00	15000.00 US\$	Qty
				Total	2,461,000.00	53,500.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 23.04.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (70% Resin Content)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerin	0.104 kg
		5. Mineral Turpentine Oil (MTO)	0.315 kg

3.2 Following applications are **withdrawn**:

ONLINE CASES

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Case No.:22/6/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved				
HQ File :01/87/050/00039/AM11/	RLA File :05/24/040/00473/AM10/	Lic.No/Date:0510258501 15.02.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39122029	62/0- Industrial Nitrocellulose containing Di Butyl Phthalate (DBP)	500.000	M.T	60760000.00	1240000.00 US\$	
				Total	60,760,000.00	1,240,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173910	Di Butyl Phthalate	100.000	M.T	6200000.00	126531.00 US\$	Value & Qty
				Total	6,200,000.00	126,531.00	
Decision: Zonal Jt.DGFT, Mumbai vide their letter dated 22.02.2010 informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 13/AM10 held on 24.06.2009. Hence, the case was withdrawn .							

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Case No.:24/6/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Approved				
HQ File :01/87/050/00041/AM11/	RLA File :05/24/040/00495/AM10/	Lic.No/Date:0510259620 26.02.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39042290	62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)	74.000	M.T	5150400.00	107300.00 US\$	
				Total	5,150,400.00	107,300.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN K. VALUE 66-67	44.400	M.T	2301696.00	47952.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	24.420	M.T	1758240.00	36630.00 US\$	Value & Qty
				Total	4,059,936.00	84,582.00	
Decision: Zonal Jt.DGFT, CLA, New Delhi vide their letter dated 26.02.2010 informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 25/AM10 held on 16.09.2009. Hence, the case was withdrawn .							

Case No.:23/6/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.			Meet No/Date:6/87-ALC1/2010 12.05.2010		Status: Approved
HQ File :01/87/050/00040/AM11/	RLA File :05/24/040/00502/AM10/			Lic.No/Date:0510259909 05.03.2010		Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Silicone coated Polyester film, with/without printing	300000.000	K.G	41130000.00	900000.00 US\$
				Total	41,130,000.00	900,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips : 328380.00 Kg, @ USD 1.60 per kg total CIF Value USD 5,25,408.00	312750.000	K.G	29731266.00	638010.00 US\$	Value & Qty
2	39100090	Poly Dimethyl Siloxane: Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour.	13110.000	K.G	2840806.00	60961.50 US\$	Value & Qty
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	276035.00	5923.50 US\$	Value & Qty
4	39100000	Methyl Hydrogen Polysiloxane: Chemical Name -Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	30546.00	655.50 US\$	Value & Qty
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane: Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	2236800.00	48000.00 US\$	Value & Qty
				Total	35,115,453.00	753,550.50	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide their letter dated 15.03.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 16/AM10 held on 15.07.2009. Hence, the case was **withdrawn**.

3.3 Following applications are **deferred**:

ONLINE CASES

1	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:02.06.2010
	Position: Reply awaited from the firm.			

2	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:02.06.2010
	Position: Reply awaited from the firm.			

4	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:02.06.2010
	Position: Reply awaited from the firm.			

8	Case No.:21/6/87-ALC1/2010	Party Name:K.K. NAG LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00038/AM11/	RLA File :25/21/040/00025/AM10/	Lic.No/Date:2510002634 09.11.2009	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

13	Case No.:16/51/87-ALC1/2009	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00406/AM10/	RLA File :03/94/040/00846/AM10/	Lic.No/Date:0310556428 21.01.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:30/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00420/AM10/	RLA File :31/24/040/00210/AM10/	Lic.No/Date:3110041679 25.01.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

17	Case No.:1/51/87-ALC1/2009	Party Name:KWALITY POLYMERS PVT LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00391/AM10/	RLA File :03/94/040/00823/AM10/	Lic.No/Date:0310558337 03.02.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:8/51/87-ALC1/2009	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00398/AM10/	RLA File :05/23/040/00172/AM10/	Lic.No/Date:0510258028 09.02.2010	Defer Date:23.06.2010
	Position: With DIPP letter dated 11.05.2010 the firm may be advised to furnish production/consumption data for (last two years) of steel radial passenger car tyres (tube type) duly certified by Central Excise.			

	Case No.:14/51/87-ALC1/2009	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
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20	HQ File :01/87/050/00404/AM10/	RLA File :03/95/040/00735/AM10/	Lic.No/Date:0310559812 11.02.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:29/6/87-ALC1/2010	Party Name:METRO TYRES LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00046/AM11/	RLA File :30/24/040/00034/AM10/	Lic.No/Date:3010065390 16.02.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

23	Case No.:15/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00032/AM11/	RLA File :04/24/040/00267/AM10/	Lic.No/Date:0410111777 22.02.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

24	Case No.:1/50/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00383/AM10/	RLA File :04/24/040/00289/AM10/	Lic.No/Date:0410111905 25.02.2010	Defer Date:02.06.2010
	Position: Application awaited from RLA.			

27	Case No.:18/51/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00408/AM10/	RLA File :05/24/040/00494/AM10/	Lic.No/Date:0510259982 05.03.2010	Defer Date:02.06.2010

Position: D/o C&PC will furnish comments.

29	Case No.:26/6/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00043/AM11/	RLA File :52/24/040/00022/AM10/	Lic.No/Date:5210029888 05.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

30	Case No.:32/51/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00422/AM10/	RLA File :31/24/040/00230/AM10/	Lic.No/Date:3110042264 08.03.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

31	Case No.:33/51/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00423/AM10/	RLA File :03/95/040/00552/AM10/	Lic.No/Date:0310563311 08.03.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

32	Case No.:25/6/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00042/AM11/	RLA File :05/23/040/00202/AM10/	Lic.No/Date:0510260041 08.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

	Case No.:17/6/87-ALC1/2010	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
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33	HQ File :01/87/050/00034/AM11/	RLA File :04/24/040/00299/AM10/	Lic.No/Date:0410112186 09.03.2010	Defer Date: 09.06.2010
Position: New Case; application awaited from RLA.				

34	Case No.:5/52/87-ALC1/2009	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00428/AM10/	RLA File :17/24/040/00051/AM10/	Lic.No/Date:1710003159 11.03.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:18/6/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00035/AM11/	RLA File :11/24/040/00046/AM10/	Lic.No/Date:1110021988 11.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

37	Case No.:8/6/87-ALC1/2010	Party Name:MIL INDUSTRIES LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00025/AM11/	RLA File :04/24/040/00311/AM10/	Lic.No/Date:0410112310 12.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

38	Case No.:6/52/87-ALC1/2009	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00429/AM10/	RLA File :05/24/040/00509/AM10/	Lic.No/Date:0510260520 15.03.2010	Defer Date:02.06.2010

Position: Application awaited from RLA.

39	Case No.: 19/6/87-ALC1/2010	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00036/AM11/	RLA File :05/23/040/00210/AM10/	Lic.No/Date:0510260568 16.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

41	Case No.: 20/6/87-ALC1/2010	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00037/AM11/	RLA File :24/24/040/00019/AM10/	Lic.No/Date:2410027785 23.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

42	Case No.: 6/2/87-ALC1/2010	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00441/AM10/	RLA File :08/24/040/00353/AM10/	Lic.No/Date:0810087868 31.03.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

43	Case No.: 1/2/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00001/AM11/	RLA File :31/24/040/00240/AM10/	Lic.No/Date:3110042711 31.03.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

44	Case No.: 3/2/87-ALC1/2010	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00003/AM11/	RLA File :17/24/040/00053/AM10/	Lic.No/Date:1710003239 31.03.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

45	Case No.: 9/6/87-ALC1/2010	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00026/AM11/	RLA File :32/24/040/00059/AM10/	Lic.No/Date:3210043524 31.03.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

46	Case No.: 2/2/87-ALC1/2010	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00002/AM11/	RLA File :02/24/040/00253/AM10/	Lic.No/Date:0210140468 01.04.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

47	Case No.: 16/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00033/AM11/	RLA File :04/24/040/00323/AM10/	Lic.No/Date:0410112812 01.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

48	Case No.:4/2/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00004/AM11/	RLA File :05/24/040/00538/AM10/	Lic.No/Date:0510261712 05.04.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

49	Case No.:5/2/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00005/AM11/	RLA File :02/24/040/00251/AM10/	Lic.No/Date:0210140650 07.04.2010	Defer Date:09.06.2010
	Position: New Case; application awaited from RLA.			

50	Case No.:6/6/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00023/AM11/	RLA File :07/24/040/00473/AM10/	Lic.No/Date:0710070809 07.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

51	Case No.:2/3/87-ALC1/2010	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00007/AM11/	RLA File :07/24/040/00456/AM10/	Lic.No/Date:0710070862 09.04.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

52	Case No.:3/3/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00008/AM11/	RLA File :02/24/040/00001/AM11/	Lic.No/Date:0210140818 12.04.2010	Defer Date:02.06.2010

Position: Application awaited from RLA.

53	Case No.: 4/3/87-ALC1/2010	Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00009/AM11/	RLA File :08/24/040/00007/AM11/	Lic.No/Date:0810088143 12.04.2010	Defer Date:02.06.2010
	Position: D/o C&PC will furnish comments.			

55	Case No.: 2/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00019/AM11/	RLA File :08/24/040/00019/AM11/	Lic.No/Date:0810088413 22.04.2010	Defer Date: 09.06.2010:
	Position: New Case; application awaited from RLA.			

56	Case No.: 3/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00020/AM11/	RLA File :08/24/040/00020/AM11/	Lic.No/Date:0810088450 22.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

57	Case No.: 4/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00021/AM11/	RLA File :08/24/040/00021/AM11/	Lic.No/Date:0810088451 22.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

58	Case No.:11/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00028/AM11/	RLA File :03/94/040/00026/AM11/	Lic.No/Date:0310570896 22.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

59	Case No.:12/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00029/AM11/	RLA File :03/94/040/00025/AM11/	Lic.No/Date:0310570899 22.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

60	Case No.:10/6/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00027/AM11/	RLA File :31/24/040/00003/AM11/	Lic.No/Date:3110042995 23.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

61	Case No.:13/6/87-ALC1/2010	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00030/AM11/	RLA File :03/94/040/00031/AM11/	Lic.No/Date:0310571024 23.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

	Case No.:14/6/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
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62	HQ File :01/87/050/00031/AM11/	RLA File :03/95/040/00823/AM10/	Lic.No/Date:0310571304 26.04.2010	Defer Date: 09.06.2010
Position: New Case; application awaited from RLA.				

63	Case No.:27/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00044/AM11/	RLA File :07/24/040/00011/AM11/	Lic.No/Date:0710071215 27.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

64	Case No.:28/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00045/AM11/	RLA File :07/24/040/00010/AM11/	Lic.No/Date:0710071216 27.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

65	Case No.:30/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00047/AM11/	RLA File :07/24/040/00481/AM10/	Lic.No/Date:0710071275 28.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

66	Case No.:31/6/87-ALC1/2010	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00048/AM11/	RLA File :03/95/040/00391/AM10/	Lic.No/Date:0310571926 29.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

67	Case No.: 32/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00049/AM11/	RLA File :08/24/040/00025/AM11/	Lic.No/Date:0810088648 29.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

68	Case No.: 33/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00050/AM11/	RLA File :08/24/040/00026/AM11/	Lic.No/Date:0810088649 29.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

69	Case No.: 34/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00051/AM11/	RLA File :08/24/040/00027/AM11/	Lic.No/Date:0810088650 29.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

70	Case No.: 35/6/87-ALC1/2010	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00052/AM11/	RLA File :03/94/040/00012/AM11/	Lic.No/Date:0310572193 29.04.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

	Case No.: 36/6/87-ALC1/2010	Partv Name:VITALO PLASTICS	Meet No/Date:6/87-ALC1/2010	Status:
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71		SOLUTIONS INDIA PRIVATE LIMITED	12.05.2010	Deferred
	HQ File :01/87/050/00053/AM11/	RLA File :04/24/040/00022/AM11/	Lic.No/Date:0410113520 03.05.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

72	Case No.:37/6/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00054/AM11/	RLA File :08/24/040/00029/AM11/	Lic.No/Date:0810088731 03.05.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

73	Case No.:38/6/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:6/87-ALC1/2010 12.05.2010	Status: Deferred
	HQ File :01/87/050/00055/AM11/	RLA File :05/24/040/00037/AM11/	Lic.No/Date:0510263550 03.05.2010	Defer Date: 09.06.2010
	Position: New Case; application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
